

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Palash Khan EC: 10726	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Singh, Ld. ASJ-08. Distt: South East Saket.	Desg: Peon Role: Orderly Posting: Attached with Ms. Santosh Snehi Mann, Ld. OSD, NALSA. (On diverted capacity)
2.	Dinesh Kumar S/o Sh. Ram Vilas (Newly appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharmender Singh, Ld. ASJ-08. Distt: South East Saket.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
(GIRISH KATHPALIA) 17.12.22
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 93918-929 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 17 DEC 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central/South East, Delhi.
2. The Member Secretary, NALSA, New Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/South -East, Delhi.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/South -East Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch, Central, South-East Delhi.
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

